

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 268 OF 2019 IN DFR NO. 4640 OF 2018
IA NO 368 OF 2019**

Dated: 21st May, 2019

In the matter of:

Punjab Energy Development Agency (PEDA)

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **11.07.2019.**

Court Master/PS

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